[Shri Uma Shanker Dikshit] not only of the Willingdon Hospital but of all other institutions will appreciate the importance and value, in a democracy, of courteous behaviour towards all citizens. I am grateful to the Hon'ble Member for the spirit of forbearance which he has shown in this matter.

I would like to inform the House that I had deputed the Additional Director General of Health Services to study the working of the casualty department and to make suggestions for effecting improvements The Additional Director General completed his study and made detailed recommendations which were, after consideration in the Ministry and consultation with the hospital authorities, accepted and instructions were accordingly issued on June 23. 1972. The Directorate Geneal of Health Services has been ordered to organise surprise visits to the emergency wards. I am informed that during recent visits the officers have noticed improvement. I am confident that this trend of improvement would be maintained and the functioning of the casualty department would leave nothing to be desired.

MR. SPEAKER: I think we should drop it now.

STATEME NT BY SHRI K. HANUMAN-THAIYA RE. HIS RESIGNATION FROM THE COUNCIL OF MINISTERS 12.26 hrs.

SHRI K. HANUMANTHAIYA (Bangalore): I am put to the necessity of making a statement as some false allegations against me have been Published in connection with my resignation from the Council of Ministers.

It was alleged that I put up "stiff resistance" to my ouster from the Cabinet. that I even refused to resign and delayed Cabinet reshuffle.

I met the prime Minister on 16th July 1972. She Spoke in general terms about her intention to make changes in the Cabinet She did not ask for my resignation and she said that 'we may meet again'. I came away and awaited her instructions. I waited the whole of the next day. I left Delhi on the 18th to nearby Alwar to have a quiet time—free from correspondents and controversies. But I had kept the Prime Minister informed of the place I was staying and the phone number also so that she could at any time she pleased call me to do what she wanted.

I returned to Delhi on the 20th of my own accord. That evening she called me. We had some talk dispassionate and dignified. We understood one another at our best. On her throwing a hint that I may make room for her to re-shape her Cabinet, I readily agreed. During the course of the conversation I mentioned that I was flying to Bangalore in the morning of the next day, 21st, to attend a previously fixed function. She gracefully suggested that I might send the resignation letter from Bangalore after the function was over. I did not want to take advantage of her kindness, and sent my letter of resignation soon after - hardly an hour later. The resignation, however, was accepted two days later, on the 22nd afternoon.

The rumours that I resisted and refused to resign, are false. I have been a student of Public Administration. It is an elementary principle which everyone knows that a Prime Minister has the right and authority to choose her colleagues. That a few perso asand papers of the left as well as the right should give publicity to revengeful falsehood, for the undisclosed reason of my failing to oblige them when in office, is an unbecoming feature of our public life. I have to put up with such accusationsfor, a time will come when they are bound to revise their opinion of me and my performance. Facts and figures of improvements effected in Railway administration during the time I held office will continue to speak long after the echoes of false and conspiring criticisms against me will have died down.

I might also disclose to the House that at no time was there any issue of disagreement between me and the Prime Minister. have been happy and satisfied that she is evolving and implementing many of the important policies and points I have been advocating for a long time. It

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is not the office she gave me that made me accept her leadership but her ideas and ways. My resignation from the Cabinet will not adversely affect my loyalty to her leadership. Appointment or disappointment, at best, is an individual affair and the mighty task that the Congress Party has undertaken under her leadership is of overriding importance to me.

13.29 hrs.

## STATEMENT RE. AGREEMENT ON BILATERAL RELATIONS BETWEEN INDIA AND PAKISTAN

MR. SPEAKER: The Minister of External Affairs.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : rose

भी घटल बिहारी बाजपेयी (ग्वालियर): घध्यक्ष महोदय, इस सम्बन्ध में मैने भ्राप को पत्र लिखा हमाहै। :स सें पहले कि विदेश मंत्री मोदय कों वक्तव्य देने का भ्रवसर दें मैं चाहता हं कि आप मुझे सुनें।

श्राध्यक्ष महोदय : इस बारे में ग्राप ने मुझे पहले ही सब्सटैंशियल मोशन दिया हुआ है। भ्राप कृपया अभी बैठ जायें भीर मिनिस्टर साहब को अपना बक्रमच्या हेते हैं।

भी घटल बिहारी बाजपेयी : घ्रध्यक्ष महोदय मैंने आप से निवेदन किया है कि पालियामेंट की बैठक 31 जलाई को पहले से तय थी तो बैठक भारम्भ होने के तीन दिन पहले ही शिमला समझौते को राप्टपति द्वारा रैटिफाई किया जाना, उस पर, दस्तखत किया जाना, पार्लियामेंट की बैठक के लियें प्रतीक्षा तक न करना यह पालियामेंट का भपमान है, पालियामेंट की भवज्ञाह। भ्रष्ट्यक्ष महोदय, यह सदन कोई मुहर लगानें की मशीन नहीं है भीर भाप भी कोई मिट्टी का माधो नहीं हैं। इस देश में लोकतांत्रिक परम्पराएं चलैगी या नहीं ? मैं भ्राप के सामने कांस्टिट्यमन . . . .

धारण्या महोदय प्रापतो ऐसे बोलते हैं जैसे बाहर कोई जल्सा हो रहा है।

भी बटल बिहारी बाजपेयी : भाप को सनना होगा 🚅 व्यवस्थाकाप्रश्न उठा रहा हूं। भव यह कहा जारहाहै कि पालियामैंट का एप्रवल लेने की कोई जरूरत नहीं है। भ्राप को याद होगा कि.....

अध्यक्त महोवयः भाप ने डिस्एप्रवल का रेजो-ल्युशन दिया हुन्ना है।

श्री घटल बिहाली बाजपेबी: डिस्एप्रवल की बात तो बाद में धायेगी। यह तो इम्प्रोप्रायटी की गई हैं। यह पालियामेंट के खिलाफ एफंट है। पालिया-मेंट की बैठक तीन दिन बाद होने जा रही है लेकिन सरकार ने जिमला समझौते को तुरन्त रैटिफाई कर दिया। हमारा उन से मतभेद ह, हम उस की ग्रालोचना करते, सैकिन उन्होंने पार्लियामेंट **के** मुंह पर तमाचा मारा है। (व्यवकाल)

श्रापनें देखा होगा कि जो दल शिमला समझीतें पर सरकार के साथ हैं, जो झिमला समझोते का समर्थन करने वाले हैं, उन्होंनें भी इस तरह की मालोचना की है। उन्होंने कल प्रधान मंत्री की बैठक का बहिष्कार किया है। . . . .

मध्यक्ष महोदयः भाप तो भाषण में पढ़ गए।

श्री घटल बिहारी बाजपेबी: भाषण नहीं देंगे तो क्याकरेंगे? घगर हाथा-पाई करने की बात होती तो ग्रलग वात होती।

श्रध्यक्ष महोदय : भापने रेजोल्युशन दिया हुमा है।

श्री ब्रटल बिहारी बाजपेयी : मझे बढा खेद है कि भाप सदन की मर्यादा की रक्षानहीं कर रहे हैं।

क्रध्यक्ष महोदय: यह मर्यादा तो ग्रापके हाथ में है।

भी श्रष्टल बिहारी बाजपेयी : ग्रगर ग्रापकी जगह कोई भीर भध्यक्ष होता तो सरकार से कहता कि उसने तीन दिन पहले समझौते को रैटिफाई करके इस सवन की भवहेलना की है। मैं विदेश मंत्री से कहंगा कि वह सदन के सामने मांफी मांगे। वह कहते हैं कि संविधान में यह नहीं शिखा कि इस तरह का समझीबा सदन के सामने एक्खा जाना चाहिये। मैं डा॰ अम्बेदकर का कोटेशन भागके सामने रखना चाहता

च्चव्यक्त महोदय: आप जब बोर्जेंगे, तब उसको कहें।